

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 218
(IB)-1126(ND)2020

IN THE MATTER OF:

Trans Asian Shipping Services Private Limited ... **Applicant/Petitioner**

Vs.

Blue Bird Logistics Private Limited ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Akshay Srivastava For Petitioner

ORDER

Renotify this case on 18th August, 2021.



(T.S.Singh)
Court Officer